

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ORDER

No. 745/Confdl./2019  
II-2-1/2019

Bilaspur, dated the 02/07/2019

The following Senior Civil Judges, as specified in Column No. (2), who have been promoted and appointed to the post of District Judge (Entry Level) in officiating capacity by the State Government vide its Order/Endt. no. 4642/933/XXI-B/C.G./2019 dated 07.05.2019, are transferred from the place specified in Column No. (3) to the place specified in Column No. (4) and are posted in the capacity as specified in Column No. (6) from the date they assume charge of their office(s) and;

The following Senior Civil Judges, as specified in Column No. (2), who have been promoted and appointed to the post of District Judge (Entry Level) in officiating capacity by the State Government, are appointed as Additional Sessions Judge for the Sessions Division, mentioned in Column No. (5), from the date they assume charge of their office(s):-

**TABLE**

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1)	Ku. Mohani Kanwar, I Civil Judge Class-I & Chief Judicial Magistrate	Rajnand -gaon	Ambikapur	Surguja (Ambikapur)	II Additional District and Sessions Judge
2)	Smt. Pallavi Tiwari, I Civil Judge Class-I & Chief Judicial Magistrate	Bilaspur	Raigarh	Raigarh	VI Additional District and Sessions Judge
3)	Smt. Urmila Gupta, I Civil Judge Class-I & Chief Judicial Magistrate	Korba	Surajpur	Surajpur	Additional District and Sessions Judge (F.T.C.)
4)	Shri Balaram Sahu, I Civil Judge Class-I & Chief Judicial Magistrate	Raigarh	Raipur	Raipur	VI Additional District and Sessions Judge
5)	Shri Dilesh Kumar Yadav, Civil Judge Class-I & Chief Judicial Magistrate	Konda-gaon	Manendragarh	Koriya (Bai-kunthpur)	II Additional District and Sessions Judge

Contd...2/-

(2)

6)	Shri Shailesh Achyut Patwardhan, I Civil Judge Class-I & Chief Judicial Magistrate	Garia-band	Ramanuj-ganj	Balram-pur at Rama-nujganj	II Additional District and Sessions Judge
7)	Shri Leeladharsai Yadav, Civil Judge Class-I & Chief Judicial Magistrate	Rama-nujganj	Katghora	Korba	II Additional District and Sessions Judge
8)	Shri Rakesh Kumar Som, Civil Judge Class-I & Chief Judicial Magistrate	Bijapur	Dantewara	Dakshin Bastar (Dante-wara)	II Additional District and Sessions Judge
9)	Shri Kamlesh Kumar Jurri, Civil Judge Class-I & Chief Judicial Magistrate	Sukma	Dantewara	Dakshin Bastar (Dante-wara)	Additional District and Sessions Judge of the Special Court for trial of Naxalite Cases
10)	Shri Anand Prakash Dixit, I Civil Judge Class-I & Chief Judicial Magistrate	Raipur	Raipur	Raipur	Additional District and Sessions Judge
11)	Ku. Radhika Saini, I Civil Judge Class-I & Chief Judicial Magistrate	Bai-kunth-pur	Raipur	Raipur	IX Additional District and Sessions Judge
12)	Shri Shailendra Chauhan, I Civil Judge Class-I & Chief Judicial Magistrate	Kanker	Bilaspur	Bilaspur	VII Additional District and Sessions Judge
13)	Shri Achhe Lal Kachhi, I Civil Judge Class-I & Chief Judicial Magistrate	Jagdal-pur	Jagdalpur	Bastar (Jagdal-pur)	III Additional District and Sessions Judge
14)	Ku. Udai Laxmi Parmar, I Civil Judge Class-I & Chief Judicial Magistrate	Janjgir	Janjgir	Janjgir-Champa	II Additional District and Sessions Judge
15)	Smt. Kiran Tripathi, I Civil Judge Class-I & Chief Judicial Magistrate	Mahasa-mund	Ambikapur	Surguja (Ambika-pur)	V Additional District and Sessions Judge
16)	Ku. Smita Ratnawat, I Civil Judge Class-I & Chief Judicial Magistrate	Durg	Durg	Durg	IX Additional District and Sessions Judge
17)	Shri Amit Rathore, I Civil Judge Class-I & Chief Judicial Magistrate	Ambika-pur	Ambikapur	Surguja (Ambika-pur)	VI Additional District and Sessions Judge
18)	Shri Anil Kumar Pandey, I Civil Judge Class-I & Chief Judicial Magistrate	Jashpur	Raipur	Raipur	X Additional District and Sessions Judge

Contd...3/-

(3)

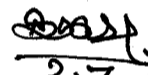
19)	Smt. Vibha Pandey, Civil Judge Class-I & Addl. Chief Judicial Magistrate	Khairagarh	Dongargarh	Rajnandgaon	Additional District and Sessions Judge
20)	Smt. Kiran Thawait, I Civil Judge Class-I & Chief Judicial Magistrate	Dhamtari	Ambikapur	Surguja (Ambikapur)	VII Additional District and Sessions Judge
21)	Shri Ashok Kumar Lal, I Civil Judge Class-I & Chief Judicial Magistrate	Balod	Katghora	Korba	I Additional District and Sessions Judge
22)	Shri Sumit Kapoor, III Civil Judge Class-I & Addl. Chief Judicial Magistrate	Raipur	Raipur	Raipur	XI Additional District and Sessions Judge
23)	Shri Awadh Kishor, I Civil Judge Class-I & Chief Judicial Magistrate	Baloda-Bazar	Baikunthpur	Koriya (Baikunthpur)	Additional District and Sessions Judge
24)	Shri Jitendra Kumar Singh, Civil Judge Class-I & Chief Judicial Magistrate	Narayanpur	Dantewara	Dakshin Bastar (Dantewara)	Additional District and Sessions Judge (F.T.C.)
25)	Shri Shailesh Sharma, I Civil Judge Class-I & Chief Judicial Magistrate	Mungeli	Rajnandgaon	Rajnandgaon	III Additional District and Sessions Judge
26)	Shri Vikram Pratap Chandra, V Civil Judge Class-I & Railway Magistrate	Bilaspur	Raipur	Raipur	XII Additional District and Sessions Judge
27)	Shri Krishn Pal Singh Bhadauriya, Secretary, District Legal Services Authority	Bemetara	Kondagaon	Kondagaon	Additional District and Sessions Judge
28)	Shri Sanjay Agarwal, IV Civil Judge Class-I	Bilaspur	Bemetara	Bemetara	Additional District and Sessions Judge (F.T.C.)
29)	Shri Santanoo Kumar Deshlahre, Secretary, District Legal Services Authority	Raigarh	Kondagaon	Kondagaon	Additional District and Sessions Judge (F.T.c.)
30)	Shri Avinash Kumar Tripathi, Civil Judge Class-I	Ambargarh-Chowki	Durg	Durg	X Additional District and Sessions Judge
31)	Shri Vinay Kumar Pradhan, VI Civil Judge Class-I	Raipur	Pendra-Road	Bilaspur	Additional District and Sessions Judge

Contd...4/-

(4)

32)	Shri Abhishek Sharma, III Civil Judge Class-I	Jagdal- pur	Jagdalpur	Bastar (Jagdal- pur)	Additional District and Sessions Judge (F.T.C.)
33)	Shri Agam Kumar Kashyap, Civil Judge Class-I	Sakti	Gariaband	Raipur	Additional District and Sessions Judge
34)	Shri Shrinivas Tiwari, Civil Judge Class-I	Saran- garh	Korba	Korba	Additional District and Sessions Judge (F.T.C.)
35)	Shri Om Prakash Jaiswal, Civil Judge Class-I	Champa	Raipur	Raipur	XIII Additional District and Sessions Judge
36)	Shri Jagmohan Shankar Patel, Civil Judge Class-I	Akaltara	Janjgir	Janjgir- Champa	Additional District and Sessions Judge (F.T.C.)
37)	Shri Ganesh Ram Patel, Civil Judge Class-I	Bhilai-3	Bilaspur	Bilaspur	Additional District and Sessions Judge

BY ORDER OF THE HIGH COURT

  
2.7.2019

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 746 /Confdl./2019  
II-2-1/2019

Bilaspur, dated the 02 / 07 / 2019

Copy forwarded to: -

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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(5)

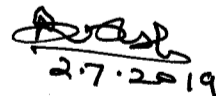
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Registrar (Vigilance/I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, Atal Nagar for information.
- (20)
  - i. Ku. Mohani Kanwar, I Civil Judge Class-I & Chief Judicial Magistrate, Rajnandgaon,
  - ii. Smt. Pallavi Tiwari, I Civil Judge Class-I & Chief Judicial Magistrate, Bilaspur,
  - iii. Smt. Urmila Gupta, I Civil Judge Class-I & Chief Judicial Magistrate, Korba,
  - iv. Shri Balaram Sahu, I Civil Judge Class-I & Chief Judicial Magistrate, Raigarh,
  - v. Shri Dilesh Kumar Yadav, Civil Judge Class-I & Chief Judicial Magistrate, Kondagaon,
  - vi. Shri Shailesh Achyut Patwardhan, I Civil Judge Class-I & Chief Judicial Magistrate, Gariaband,
  - vii. Shri Leeladharsai Yadav, Civil Judge Class-I & Chief Judicial Magistrate, Balrampur at Ramanujganj,
  - viii. Shri Rakesh Kumar Som, Civil Judge Class-I & Chief Judicial Magistrate, Bijapur,
  - ix. Shri Kamlesh Kumar Jurri, Civil Judge Class-I & Chief Judicial Magistrate, Sukma,
  - x. Ku. Radhika Saini, I Civil Judge Class-I & Chief Judicial Magistrate, Baikunthpur,
  - xi. Shri Shailendra Chauhan, I Civil Judge Class-I & Chief Judicial Magistrate, Kanker,
  - xii. Smt. Kiran Tripathi, I Civil Judge Class-I & Chief Judicial Magistrate, Mahasamund,
  - xiii. Shri Anil Kumar Pandey, I Civil Judge Class-I & Chief Judicial Magistrate, Jashpur,
  - xiv. Smt. Vibha Pandey, Civil Judge Class-I & Addl. Chief Judicial Magistrate, Khairagarh,

Contd...6/-

- xv. Smt. Kiran Thawait, I Civil Judge Class-I & Chief Judicial Magistrate, Dhamtari,
- xvi. Shri Ashok Kumar Lal, I Civil Judge Class-I & Chief Judicial Magistrate, Balod,
- xvii. Shri Awadh Kishor, I Civil Judge Class-I & Chief Judicial Magistrate, Baloda-Bazar,
- xviii. Shri Jitendra Kumar Singh, Civil Judge Class-I & Chief Judicial Magistrate, Narayanpur,
- xix. Shri Shailesh Sharma, I Civil Judge Class-I & Chief Judicial Magistrate, Mungeli,
- xx. Shri Vikram Pratap Chandra, V Civil Judge Class-I & Railway Magistrate, Bilaspur,
- xxi. Shri Krishn Pal Singh Bhadauriya, Secretary, District Legal Services Authority, Bemetara,
- xxii. Shri Sanjay Agarwal, IV Civil Judge Class-I, Bilaspur,
- xxiii. Shri Santanoo Kumar Deshlahre, Secretary, District Legal Services Authority, Raigarh,
- xxiv. Shri Avinash Kumar Tripathi, Civil Judge Class-I, Ambagarh-Chowki,
- xxv. Shri Vinay Kumar Pradhan, VI Civil Judge Class-I, Raipur,
- xxvi. Shri Agam Kumar Kashyap, Civil Judge Class-I, Sakti,
- xxvii. Shri Shrinivas Tiwari, Civil Judge Class-I, Sarangarh,
- xxviii. Shri Om Prakash Jaiswal, Civil Judge Class-I, Champa,
- xxix. Shri Jagmohan Shankar Patel, Civil Judge Class-I, Akaltara,
- xxx. Shri Ganesh Ram Patel, Civil Judge Class-I, Bhilai-3,
- for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 18.07.2019 and send his/her handing taking over charge reports to the Registry through the concerned District & Sessions Judge. .*
- xxxi. Ku. Smita Ratnawat, I Civil Judge Class-I & Chief Judicial Magistrate, Durg,
- xxxii. Shri Sumit Kapoor, III Civil Judge Class-I & Addl. Chief Judicial Magistrate, Raipur,
- for information and compliance. He/She is directed to take charge at his/her new place of posting on 06.07.2019 in the forenoon positively and send his/her taking over charge report to the Registry through the concerned District & Sessions Judge.*
- xxxiii. Shri Achhe Lal Kachhi, I Civil Judge Class-I & Chief Judicial Magistrate, Jagdalpur *for information and compliance. He is directed to take over charge of his new post as soon as the present incumbent hands over charge and send his handing and taking over charge reports to the Registry.*
- xxxiv. Shri Anand Prakash Dixit, I Civil Judge Class-I & Chief Judicial Magistrate, Raipur,
- xxxv. Ku. Udai Laxmi Parmar, I Civil Judge Class-I & Chief Judicial Magistrate, Janjgir-Champa,
- xxxvi. Shri Amit Rathore, I Civil Judge Class-I & Chief Judicial Magistrate, Ambikapur,

xxxvii. Shri Abhishek Sharma, III Civil Judge Class-I, Jagdalpur, for information and compliance. He/She is directed to take charge at his/her new place of posting on 03.07.2019 positively and send his/her taking over charge report to the Registry through the concerned District & Sessions Judge.

- (21) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/Korba/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information. The concerned District Judge is requested to impress upon the transferred Officer(s) that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- (22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Admn./ D.E./ Classification/ Judicial/ O/o R.G. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrar (Confidential/Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
27.2.19

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL